

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**ZENITH MINING PRIVATE LIMITED OPERATING IN MINING OPERATIONS AT ORISSA**  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	NAME OF THE CORPORATE DEBTOR ALONG WITH PAN & CIN/ LLP NO.	ZENITH MINING PRIVATE LIMITED <b>U14108OR1996PTC004466</b>
2.	ADDRESS OF THE REGISTERED OFFICE	TULSIPUR, CUTTACK, ORISSA, INDIA-753 008
3.	URL OF WEBSITE	N.A
4.	DETAILS OF PLACE WHERE MAJORITY OF FIXED ASSETS ARE LOCATED	ORRISA
5.	INSTALLED CAPACITY OF MAIN PRODUCTS/ SERVICES	MINING, EXPORT AND IMPORT OF IRON ORES
6.	QUANTITY AND VALUE OF MAIN PRODUCTS/ SERVICES SOLD IN LAST FINANCIAL YEAR	-
7.	NUMBER OF EMPLOYEES/ WORKMEN	NIL
8.	FURTHER DETAILS INCLUDING LAST AVAILABLE FINANCIAL STATEMENTS (WITH SCHEDULES) OF TWO YEARS, LISTS OF CREDITORS ARE AVAILABLE AT URL:	<a href="https://drive.google.com/drive/folders/16OVcUZ-eWkhCR3OICH5zhvdxQGXDJDgY?usp=drive_link">https://drive.google.com/drive/folders/16OVcUZ-eWkhCR3OICH5zhvdxQGXDJDgY?usp=drive_link</a> OR WRITING AN EMAIL AT : <a href="mailto:cirp.zenithmining@gmail.com">cirp.zenithmining@gmail.com</a>
9.	ELIGIBILITY FOR RESOLUTION APPLICANTS UNDER SECTION 25(2)(H) OF THE CODE IS AVAILABLE AT URL:	<a href="https://drive.google.com/drive/folders/16OVcUZ-eWkhCR3OICH5zhvdxQGXDJDgY?usp=drive_link">https://drive.google.com/drive/folders/16OVcUZ-eWkhCR3OICH5zhvdxQGXDJDgY?usp=drive_link</a> OR WRITING AN EMAIL AT : <a href="mailto:cirp.zenithmining@gmail.com">cirp.zenithmining@gmail.com</a>
10.	LAST DATE FOR RECEIPT OF EXPRESSION OF INTEREST	29.03.2025
11.	DATE OF ISSUE OF PROVISIONAL LIST OF PROSPECTIVE RESOLUTION APPLICANTS	07-04-2025
12.	LAST DATE FOR SUBMISSION OF OBJECTIONS TO PROVISIONAL LIST	12-04-2025
13.	DATE OF ISSUE OF FINAL LIST OF PROSPECTIVE RESOLUTION APPLICANTS	22-04-2025
14.	DATE OF ISSUE OF INFORMATION MEMORANDUM, EVALUATION MATRIX AND REQUEST FOR RESOLUTION PLANS TO PROSPECTIVE RESOLUTION APPLICANTS	27-04-2025
15.	LAST DATE FOR SUBMISSION OF RESOLUTION PLANS	27-05-2025
16.	PROCESS EMAIL ID TO SUBMIT EXPRESSION OF INTEREST	<a href="mailto:CIRP.ZENITHMINING@GMAIL.COM">CIRP.ZENITHMINING@GMAIL.COM</a>
17.	DETAILS OF THE CORPORATE DEBTOR'S REGISTRATION STATUS AS MSME	NIL



*Sanjeet Kumar*

**Interim Resolution Professional**  
**Zenith Mining Private Limited (Corporate Debtor)**  
**Regn No:-IBBI/IPA 001/IP-P01132/2018-19/11827**  
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Email : [cirp.zenithmining@gmail.com](mailto:cirp.zenithmining@gmail.com)

Date: 14.03.2025  
Place: New Delhi